

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/5152/2020**



This the 22<sup>nd</sup> day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Aasif Ibal Sheikh, Aged 26 years S/o Mohd. Iqbal Sheikh, R/o bonagund Verinagh Douru Anantnag Kmr.

.....Applicant

(Advocate:- Mr. Aijaz Ahmad Bhat-**Not Present**)

**Versus**

Commissioner Secretary Industries and Commencers J & K and four others.  
.....Respondents

(Advocate: Mr. Rajesh Thappa, ld. DAG)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today. Mr. Rajesh Thappa, learned DAG appear for the respondents.

2. On the last previous dates also i.e. 20.11.2020 and 18.02.2021, nobody had joined the video conference on behalf of the applicant and the

case was listed today i.e. 22.02.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the O.A. is dismissed due to non appearance of the applicant.



**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

*/M.M/*